

**THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

Original Application No. 111 of 2023

In the Matter of:

7 Asphyxiated While Cleaning Edible Oil Tank at Factory in
Andhra Pradesh's Kakinada District

Applicant

Versus

1. Member Secretary, Andhra Pradesh Pollution Control Board
2. Director of Factories, Government of Andhra Pradesh.
3. Collector/ District Magistrate, Kakinada, Andhra Pradesh.
4. Ambati Subbanna & Co. Oils Mill, PDP Road, Opposite SBI Bank, Samalkot – 533440, Andhra Pradesh.

Respondents

REPLY FILED BY THE 2nd RESPONDENT TO THE NOTICE

I, Sri. D. Chandrasekhar Varma, S/o Suryanarayana Raju(late), Aged about 59 years
Occupation: Director of Factories, Andhra Pradesh, Respondent No.2 in this matter do
hereby solemnly affirm and state as follows :

1. I am working as Director of Factories, Andhra Pradesh and as such I am well acquainted with the facts of the case.
2. The Honorable Tribunal was pleased to issue notice of hearing in Suo Motu matter based on the news item published in the news paper The Hindu, Dated 10.02.2023 on the accident occurred in the factory Kakinada District, Andhra Pradesh in which 7 asphyxiated while cleaning the edible oil tank.
3. In response to the notice, I humbly submit hereunder that the said accident occurred on 09.02.2023, in the factory M/s. A.S. Agro Industries situated at S.No. 241/1 A, 241/2A, 242/1 & 242/2, G. Ragampeta (V), Peddauram (M), Kakinada district. The said factory is engaged in the activity of bottling of edible grade sesame oil and also non-edible grade Pooja oil which is made by blending four different oils namely sesame oil, kusum oil, white oil and coconut oil. Sri Satyanarayana, S/o. Late Sri Singavarapu Satyanarayana is the Managing Partner of this firm. This premises was taken on lease by M/s Ambati Subbanna & Co.Oil Firm, Samalkot for which Sri Singavarapu Tulasidhara Rao, S/o. Late Sri Sringavarapu Satyanarayana is the Managing Partner.



ATTESTOR
Joint Chief Inspector of Factories
Andhra Pradesh, Samalkot



DEPONENT
DIRECTOR OF FACTORIES
Andhra Pradesh, Vijayawada

4. This unit was initially started manufacturing activity of bottling of oils reportedly in the year 2013 with L.T. supply of 99 HP. Later in the year 2021, September the unit got their LT supply to H.T. supply and added Sesame washing machines, sortex, and sieving machines oil storage tanks which were installed without obtaining prior permission in writing through approval of plans under Factories Act and increased the manpower to about 35 workers. The occupier of this factory had not applied for "license to work" under Factories Act, 1948 & AP Factories Rules 1950 and running the unit without holding a valid license.
5. As a part of its manufacturing activity, different oils in bulk are brought from outside and stored in the storage tanks installed in the premises. The management got these storage tanks fabricated by engaging the local fabricators in the factory premises itself and installed there upon. All the storage tanks are provided with a top man hole and a fixed internal vertical steel ladder. None of these tanks installed in this premises are provided with bottom level man hole.
6. From the storage tanks, the oil is drawn and bottled after blending as per specification. The oils that are being stored in this premises reportedly have different settling characteristics as the impurities present in these oils vary from oil to oil and accordingly the accumulation of the sludge at the bottom portion of the tanks vary depending upon the type of oil stored in a particular tank and it need to be cleared periodically.
7. On 09.02.2023, at about 07.00AM, two workers namely Sri Vetchangi Kiran and Sri Vetchangi Sagar who were among the batch of workers entrusted with the work of cleaning the sludge in an empty oil storage tank of size 7.5 mt height X 3.0 mt diameter located towards west of the factory, have entered the storage tank from the man hole provided on the roof of the tank by using the vertical steel ladder fixed inside the tank and reached the bottom of the said tank. While they were loosening the sludge, within five to seven minutes, these two workers stated to have been felt irritation of eyes and throat and also breathlessness due to exposure to toxic gases which must have got liberated due to the activity of loosening of settled sludge. They have immediately started climbing up the steel vertical ladder to come out of the tank. In this attempt Sri Kiran came out of the tank but Sri Sagar who could not manage himself to complete his attempt and thereby fell back into the tank itself.


ATTESTOR
Joint Chief Inspector of Factories
Andhra Pradesh, Vijayawada


DEPONENT
DIRECTOR OF FACTORIES
Andhra Pradesh, Vijayawada

In order to rescue Sagar, six other workers have entered one after the other, into the tank and all the seven workers have died inside the tank due to asphyxiation.

The details of the deceased persons are as follows:

- i. Vetchangi Krishna Rao S/o Bonjanna Age-36 years
 - ii. VetchangiNarsinga Rao S/o Gundanna , Age- 40 years
 - iii. VetchangiSagar Age- 23 years
 - iv. KattamuriJagadeesh , Age- 25 years
 - v. Korra Rama Rao, Age-44 years
 - vi. KurtadaBonjanna Age- 36 years
 - vii. Yallmilli Prasad Age- 27 years
8. The other workers in the factory have responded and finally the tank shell was cut open at the bottom of the tank as there was no bottom level manhole to the said tank and removed the bodies of the workers from the tank.
9. The Collector & District Magistrate, Kakinada District has constituted a committee headed by Joint Collector, Kakinada with the following officers as members, viz.
- i. Deputy Commissioner of Labor, Kakinada
 - ii. Deputy Chief Inspector of Factories, Kakinada
 - iii. Environmental Engineer, APPCB, Kakinada
 - iv. District Industries Officer, Kakinada
 - v. Revenue Divisional Officer, Peddapuram
10. The Dy Chief Inspector of Factories, Kakinada had submitted a report based on his investigation of this accident. He had stated that the said accident had taken place due to the following failures by the management of factory.
- a. Failed to provide a man hole of adequate size to the bottom of the edible oil storage tank of size 7.6 mt. height x 3mt diameter which could have facilitated the cleaning/removal of major portion of sledge from outside of the tank itself while the same could have facilitated the quick egress for workers inside or access for rescue from outside in case of an emergency.
 - b. Failed to take measures to remove toxic gases that are likely to be present inside the edible oil storage tank (confined space) and thereafter obtain a certificate in writing from a competent person confirming that the space is free from dangerous gases or fumes, before allowing the workers inside tank.



ATTESTOR
Joint Chief Inspector of Factories
Andhra Pradesh, Kakinada



DEPONENT
DIRECTOR OF FACTORIES
Andhra Pradesh, Vijayawada

- c. Alternatively, in absence of (b) above, the occupier should have provided suitable breathing apparatus and a belt securely attached to a rope the free end of which is held by a person outside the confined space so as to pull out the inside worker if he is in danger, prior to allowing or requiring the workers to enter into the said tank which was not complied with. Had this arrangement been made, it could have facilitated the rescue of the affected worker inside the tank without the outside workers entering into the tank.
11. As the accident is a result of clear violations under Factories Act & AP Factories Rules made there under, the Deputy Chief Inspector of Factories, Kakinada had served a "Prohibitory Order" against the owner as well as lessee duly prohibiting the further usage of storage tanks till the safety measures as cited therein are complied with. Further, a Show cause notice was also served to both owner and lessee of the premises for violations noticed during investigation and initiation of necessary legal action is under progress as per the procedure prescribed.
12. I humbly further submit that, the Commissioner of Labour has reported to the Government that as the above named workmen have died in the course of their employment and therefore, the Management has to pay compensation under Section 3 of the Employees Compensation Act, 1923. In this regard, the Asst. Commissioner of Labour, Kakinada and the Joint Commissioner of Labour, Eluru have directed the Management to initiate the process to pay the compensation as per their entitlement on behalf of the workers and pay the Compensation to the dependents of the deceased workmen within one month under the provisions of the above Act. It was further reported that the management had agreed to extend the monetary benefit @ Rs.25 Lakhs to the family of each of the deceased workman within 15 days of time. Besides the above, the Management had also paid an amount of Rs. 50,000/- on the spot to each of the deceased family towards funeral expenses through the RDO, Peddapuram.
13. It was also ascertained from the Police authorities that they have registered a case under Section 304-A, 304 of IPC, Section 3(2)(V) of SC,ST(POA) Act 1989 and arrested Sri Singavarapu Raghunadha Rao S/o Sambasiva Rao, Singavarapu Viswanadh S/o Tulasidhara Rao who are the family members of the factory management and Akkireddy Srinivas S/o Bulaabbai, a Supervisor in this factory.


ATTESTOR
 Joint Chief Inspector of Factories
 Andhra Pradesh, Vijayawada


DEPONENT
DIRECTOR OF FACTORIES
 Andhra Pradesh, Vijayawada

OFFICE OF THE DEPUTY CHIEF INSPECTOR OF FACTORIES, KAKINADA

PROHIBITORY ORDERS

R.No. 112217/ 2023

Dated: 13/02/2023

FACTORIES ACT, 1948 AND A.P. FACTORIES RULES, 1950 AND
THE GOVERNMENT NOTIFICATION ISSUED THERE ON.

* * *

Sir,

Upon a recent inspection of your factory on 09/02/2023 by the Deputy Chief Inspector of Factories, Kakinada along with Inspector of Factories, Rajahmundry circle and Inspector of Factories, kakinada-I Circle, it was found to the extent indicated below that certain provisions of the Act and Rules were not being carried out.

The orders below are issued without prejudice to any action that this office may take for non-compliance with provisions of the Act and Rules there under.

To,

S. Satyannarayana,
S/o. Satyannarayana,
Managing partner
M/s A.S Agro Industries (lessor)

S. Tulasidhara Rao,
S/o. Satyannarayana,
Managing partner,
M/s. Ambati Subbanna & Co. oil firm (lessee)
G. Ragampeta (V)
Peddapuram (M),
Kakinada District.

Yours faithfully

o/c.

Adgd - 13/02/23

Deputy Chief Inspector of Factories,
Kakinada

(Factories Act 1948 & A.P. Factories Rules 1950)

1. Section 40(2) :-

On 09.02.2023 at about 07.00AM two workers Sri Vetchangi Kiran and Sri Vetchangi Sagar were entrusted the work of cleaning an empty oil storage tank of size 7.5 mt X 3.0 mt located towards West of the Factory. Accordingly these two workers entered the tank from top man hole cover of size 60 cm by a vertical steel ladder laid inside the oil tank for cleaning the sludge settled at the bottom of the tank. While cleaning for about five to seven minutes, the two workers reportedly experienced irritation of eyes and throat and also breathlessness and attempted to come out of the tank through the same steel ladder as no other opening has been made at the bottom. In this attempt Sri Kiran came out of the tank with great difficulty and Sri Sagar following Mr.Kiran, almost reached to top of the tank but again fell inside the tank due to inhalation of toxic fumes. In order to rescue Mr.Sagar, six other workers were allowed one after the other into the tank and all the seven workers died inside the tank due to asphyxiation.

The details of the deceased workers are as follows.

- a. Vetchangi Krishna Rao S/o Bonjanna, Age-36 years
- b. Vetchangi Narsinga Rao S/o Gundanna , Age- 40 years
- c. Vetchangi Sagar Age- 23 years
- d. Kattamuri Jagadeesh , S/o Paidiraju Age- 25 years
- e. Korra Rama Rao, Age-44 years
- f. Kurtada Bonjanna Age- 36 years
- g. Yallmilli Vijaya Durga Prasad,S/o Nookaraju Age- 27 years

Continuing the usage of Oil storage tanks total 11 in number in the present form without effective means of egress of required size at the bottom portion of the tanks are **PROHIBITED** , till

- I. Provision of man hole covers to the oil storage tanks, which may be rectangular (not less than 16"x12"), oval (not less than 16"x12") or circular(not less than (16" diameter) at the bottom portion of storage tanks.
- II. The removal of internal fixed vertical steel ladder provided in each storage tank
- III. A well-designed permit to enter system has been drafted and made known to all the supervisors and workers working in the factory
- IV. A cautionary notice has been displayed near each storage tank clearly mentioning **confined space, no unauthorized entry** with signage.
- V. All the manhole covers are kept under lock and key system
- VI. At least 4 number Self Contained Breathing Apparatus (SCBA) are procured and workers made known how to use these apparatus.
- VII. A suitable gas detector is procured to ascertain the percentage of Oxygen concentration inside the storage tanks.

The prohibitory orders issued shall be in force until they are **REVOKED**.

Accident Investigation Report**PART-I: Abstract**

Type of Accident		Fatal	
Nature of Accident		Confined space entry	
Date & Time of Accident		09.02.2023 at 07.00 AM	
Source of Information	Telephonic	Phone call from District Fire Officer at 10.00 AM	
	Media		
	Form 18		
	Complaint		
Name & Address of the factory		A.S. Agro Industries, G. Ragampeta (V), Peddapuram (M)	
Manufacturing Process		Packing of non edible grade Pooja Oil	
Name of the Occupier		S. Satyannarayana, S/o. Satyannarayana, (lessor)	
Name of the Manager		S. Thulasidhara Rao, S/o. Satyannarayana (lessee)	
Deceased 1		No:1	No:2
	Name	Vetchangi Krishna Rao S/o Bonjanna	
	Designation	Daily wage worker	
	Age	36 years	
	Employment	Casual	
	Wage	650 per Day	
	Native of	Parreda (v), Pedabayalu (M) Alluri Seetharama Raju District.	
ESI / WC	WC		
Deceased 2	Name	Vetchangi Narsinga Rao S/o Gundanna ,	
	Designation	Daily wage worker	
	Age	Age- 40 years	
	Employment	Casual	
	Wage	650 per day	
	Native of	Parreda (V), Pedabayalu (M) Alluri Seetharama Raju District.	
ESI / WC	WC		
Deceased 3	Name	Vetchangi Sagar	
	Designation	Daily wage worker	
	Age	Age- 23 years	
	Employment	Casual	
	Wage	650 Per day	
	Native of	Parreda (V), Pedabayalu (M), Alluri Seetharama Raju District.	
ESI / WC	WC		
Deceased 4	Name	Kattamuri Jagadeesh	
	Designation	Causal worker	
	Age	Age- 25 years	
	Employment	Casual	
	Wage	12000/- Per month	

	Native of	Pulimeru (V), Peddapuram (M), Kakinada District.	
	ESI / WC	WC	
Deceased 5	Name	Korra Rama Rao,	
	Designation	Daily wage worker	
	Age	Age-44 years	
	Employment	Casual	
	Wage	650 per day	
	Native of	Sampaputtu (V), Pedabayalu (M), Seetharama Raju District.	
	ESI / WC	WC	
Deceased 6	Name	Kurtada Bonjanna	
	Designation	Daily wage worker	
	Age	Age- 36 years	
	Employment	Casual	
	Wage	650 per day	
	Native of	Vatchediputtu (v), Pedabayalu (M), Alluri Seetharama Raju District.	
	ESI / WC	WC	
Deceased 7	Name	Yallamilli Vijaya Durga Prasad, S/o. Nookaraju	
	Designation	Daily wage worker	
	Age	Age- 27 years	
	Employment	Casual	
	Wage	500 per day	
	Native of	Pulimeru (V), Peddapuram (M), Kakinada District	
	ESI / WC	WC	
Date(s) of Investigation		09.02.2023	09.02.2023
Investigated By	Name	Sri D. Radha Krishna	Kum. G. Swathi
	Designation	Deputy Chief Inspector of Factories, Kakianda	Inspector of Factories, Rajahmundry.
	Name		Sri A.V. Murali Krishna
	Designation		Inspector of Factories, Kakinada
Statements recorded	Name	Sri Vetchangi Kiran	Sri Ammisetty Srinivas
	Designation	worker	Supervisor
	Name	Sri Singivarapu Satyanarayana	Singivarapu Tulasidhara Rao
	Designation	Managing Partner, A.S. Agro Industries.	Managing Partner, Ambati Subbanna & Co. Oil Firm
Ameliorative Measures	ESI / WC	Will take some time	
	Exgratia	Rs. 25,00,000/- (Twenty five Lakhs Rupees announced by management to the each family of the diseased workers)	
	Medical Exp	--	--
	Job	--	
Causes of	Root	Incident	Death due to asphyxiation due to inhalation of toxic

accident	Cause	fumes in a confined space.				
	Injury	--				
	Supplementary, If any	--				
Action Taken		Inspection order along with show cause notice issued. Prohibitory Orders Issued prohibiting the usage of Oil Tanks				
Enclosures (Copies Only)	Form18	Yes	Photos	yes	FIR	no
	PM Report	yes	Statements	yes	Sketch	no
	SCN	yes	I.Os	yes	P. Os	--

PART-II: Detailed Report**A INFORMATION**

The District Fire officer, Kakinada informed over phone on 09.02.2023 at about 10.00 AM that seven workers died in a factory located at G. Ragampeta (V), Peddapuram (M), while cleaning a oil storage tank. He could not confirm the name of the factory. Our further enquiries revealed it is an oil packing unit belongs to Ambati Subbanna & Co. Oil Firm, Samalkot. My self along with Inspector of Factories, Kakinada - I immediately rushed to the G.Ragampeta (V) and at the same time also informed to Inspector of Factories, Rajahmundry to join us at G. Ragampeta (V) of Peddapuram (M).

B FACTORY

M/s. A.S. Agro Industries situated at S.No. 241/1 A, 241/2A, 242/1 & 242/2, G. Ragampeta (V), Peddapuram (M) (with Sri Singavarapu Satyanarayana, S/o. Late Sri Singavarapu Satyanarayana as managing partner). which was taken on lease by M/s Ambati Subbanna & Co. Oil Firm, Samalkot (with Sri Singavarapu Tulasidhara Rao, S/o. Late Sri Singavarapu Satyanarayana as managing partner) and carrying out the manufacturing activity of filling non-edible grade oil into the bottles and also cleaning, sieving and sorting of sesame.

The unit initially started manufacturing activity of filling oils into bottles reportedly in the year 2013 with L.T. supply of 99 HP and with about 15 workers. Later in the year 2021, September the unit converted the L.T. supply to H.T. supply and added Sesame washing machines, sortex, and sieving machines and man power also gone upto approximately 35 workers.

Management obtained plan approval from Director of Factories, A.P. Vijayawada Vide Lr.No.D.Dis.D2/KDA-II/21238/12, Dated: 01.01.2013 for installation of 4 No. expellers for oil expelling, but actually oil bottling work is being carried out with 3.No.oil filling machines. The total 11No.oil storage tanks and oil filling machines were not shown in the approved plan.

Management not obtained licence from Factories department though about 30 workers are working in this premises since 2021.

On 08.02.2023 about 28 workers were found working in the factory as per the records available at the security room. Basing on this employment the unit has been registered under Factories Act and assigned R.No. 112217.

C INCIDENT

On 09.02.2023, at about 07.00AM two workers Mr.Vetchangi Kiran and Mr. Vetchangi Sagar were entrusted the work of cleaning an empty oil storage tank of size 7.5 mt X 3.0 mt located towards West of the Factory. Accordingly the two workers entered the tank from top man hole cover for cleaning the sludge settled at the bottom of the tank. While cleaning so within five to seven minutes the two workers reportedly exposed to toxic fumes inside the tank as they felt irritation of eyes and throat and also breathlessness and attempted to come out of the tank through the fixed vertical ladder. In this attempt Sri Kiran came out of the tank and Sri Sagar fell inside the tank. In order to rescue Sagar six other workers entered one after the other into the tank and all the seven workers died inside the tank due to asphyxiation. The bodies of the workers were taken out from the tank by cut opening the bottom portion of the tank by about 9.15AM.

The details of the deceased persons are as follows.

1. Vetchangi Krishna Rao S/o Bonjanna, Age-36 years
2. VetchangiNarsinga Rao S/o Gundanna , Age- 40 years
3. Vetchangi Sagar Age- 23 years
4. Kattamuri Jagadeesh , S/o Paidiraju Age- 25 years
5. Korra Rama Rao, Age-44 years
6. KurtadaBonjanna Age- 36 years
7. Yallmilli Vijaya Durga Prasad,S/o Nookaraju Age- 27 years

D INVESTIGATION

The main activity being carried out in this premises is bottling two types of non-edible grade oils.

1. POOJA OIL: It is a cheaper grade non-edible sesame oil .
2. SRI DIVYA OIL: it is a blend of three oils- Coconut oil , White oil and sesame oil. This is a cheaper grade oil compared to Pooja oil. Since October 2022 sesame oil in this grade is replaced with kusum oil.

The four different oils used for preparing above brand oils are reportedly being stored in **seven** storage tanks located to west side of the factory. These four oils in fixed composition are transferred and stored in **four** storage tanks located inside the filling shed, where these oils are stirred and mixed for homogeneity and from there through a transfer pump lifted to another small storage tank of approximately 1.5T capacity located on the mezzanine floor of the filling shed and from there by gravity is filled into bottles.

Management got the storage tanks fabricated by engaging the local fabricators in the factory premises itself and installed there upon. All the storage

tanks are provided with internal vertical steel ladder. None of the tanks installed in this premises are provided with bottom man hole cover point.

Each storage tank located outside has provided with two outlet pipes of each 3" diameter connected at the bottom of the tank one above the other. The pipe which is 10" above bottom plate of the tank, transfers oil from these tanks to inside tanks meant for filling. The other pipe which is 3" above the bottom plate of the tank is meant for drain out the accumulated sludge type material from the tank. As per the management version this bottom sludge clearing happens at least once in two months for each tank or whenever impurities starts getting coming out through the transfer pipes. Cleaning the tanks by sending workers inside the tanks is reportedly happening since last 10 years.

As stated above in October, 2022 management introduced a new oil by name Kusum oil in place of sesame oil for making cheaper grade Sri Divya oil. Since October, 2022 the tank in which Kusum oil is being stored was never subjected to cleaning and this was the first time i.e on 09.02.2023 workers were entrusted the cleaning of sludge in this tank. The size of this tank is size 7.5mtX3.0 mtrs with man hole opening of 60cm diameter at the top portion.

During enquiry it was informed that the sludge with kusum oil storage is much thicker compared to other oils. The duration of storage and this particular type of sludge might have caused generation of certain toxic gases and these gases got entrapped in the sludge and the moment the workers tried to stir the sludge with their legs to let it out through the bottom most discharge pipe of the tank might have caused the entrapped gases to erupt out and effected the workers with the symptoms of irritation to eyes , throat and breathlessness. The depth of the tank (7.5 meters) with the only opening at top might have lessened the Oxygen levels at bottom of the tank below the standard of 21% and eruption of heavy gases might have further depleted or displaced the oxygen concentration to further danger levels. This could be one reason why first two workers who entered the tank experienced great difficulty to come out of the tank with the help of vertical ladder (One worker Mr.Kiran told that with great difficulty he could able to come out of the tank and the other worker Mr.sagar who was following him almost reached the top of the tank and again fell back into the tank).

E CAUSAL FACTORS

1. The workers who were engaged for tank cleaning job are reportedly working in this premises since 10 days prior to the accident. All these workers are illiterate or having primary education only. They are from Paderu (V) of Alluri Sitaramaraju District.
2. These workers are not given any training or instructions associated with confined space entry and Hazards associated with it.
3. None of the Oil storage tanks are provided with bottom man hole cover which if kept open while allowing the workers inside could have provided better air circulation and the accident could have been averted.
4. Measures to remove the toxic gases or fumes that are likely to be present inside the edible oil storage tank(confined space) while allowing the workers inside were not taken.

5. Management did not obtain a certificate in writing from a competent person confirming that the space is free from dangerous gases or fumes while allowing the workers inside the tank or not provided suitable breathing apparatus to the workers while allowing them inside the tank.
6. Failed to tie a rope securely around the waist of the workers the free end of which is held by a person by standing outside the tank so as to pull out the inside workers if they are in danger.

F CONCLUSION

1. The main reason for the death of the workers is asphyxiation due to inhalation of harmful gases present in the sludge.
2. The violations that fit under section 36 are taken and issued show cause notice to the occupier and manager of the factory and other safety violations that may lead to accidents along with violations of running the factory without obtaining licence from Inspector of Factories, Installing the 11Nos oil storage tanks and oil filling machines in the factory without obtaining plan approval from the Director of Factories, AP, Vijayawada are also included in the Show Cause Notice.

Endorsement: INSFAC-ACDT0ACIF(FA)/4/2023-JA(C1)-IF-KKD

Deputy Chief Inspector of Factories,
Kakinada.

To:

The Director of Factories
Andhra Pradesh

Signed by D Radha Krishna
Date: 17-02-2023 16:16:19
Reason: Approved

FORM No.18

[Prescribed under Rule 96 and under Regulation 68 of Employees State insurance Act, 1948]

Notice of accident or dangerous occurrence resulting in death or bodily injury

1. Name of occupier (Factory/Employer) Employees State Insurance Employee Code No.	: S. Satyannarayana, S/o. Satyannarayana, Managing Partner, M/s. A.S Agro Industries (lessor) S. Tulasidhara Rao, S/o. Satyannarayana, Managing Partner, M/s. Ambati Subbanna & Co. oil firm (lessee)
2. Address of works/premises where accident or dangerous occurrence took place.	: Sy.No. 241/1 A, 241/2A, 242/1 & 242/2, G.Ragampeta (V) Peddapuram (M), Kakinada District.
3. Nature of Industry.	: Cleaning of sesame and filling of sesame oil into bottles
4. Branch or Department and exact place where the accident or dangerous occurrence took place	: Oil Storage tank located towards west of the factory shed.
5. Employees State Insurance number (if covered)	: ... Nil ...
6. Name and address of the injured person.	: Refer Annexure
7. (a) Sex	Refer Annexure
(b) Age (last birthday)	
(c) Occupation of the injured person	
(d) Monthly wages of the person injured.	
8. Local Employees State Insurance Office to which the injured person is attached.	: ---
9. Date, shift and hour of accident or dangerous occurrence.	: 'A' Shift, 6 A.M. on 09/02/2023.
10. (a) Hour at which the injured person started work on the day of accident or dangerous occurrence.	: 6:00 A.M. on 09/02/2023.
(b) Whether wages in full or part are payable to him for the day of the accident or dangerous occurrence.	: Full
11. Cause or nature of accident or dangerous occurrence.	: No
(a) if causes is by machinery	: NO
(i) give name of the machine and the part which involved the accident or dangerous occurrence.	: --
(ii) state whether it was moved by mechanical	: No

		workers reportedly experienced irritation of eyes and throat and also breathlessness and attempted to come out of the tank through the steel ladder. Sri Kiran came out of the tank and Sri Sagar fell inside the tank because of shortage of oxygen. To rescue Mr. Sagar, six other workers entered on after the other into the tank and all the seven workers died inside the tank due to Asphyxiation.
15. Names and addresses of witness	:	1. Akkireddy Srinivas, Age -41 y S/o Bulli Abbai- Supervisor 2. Vetchangi Kiran Age-25y S/o Banjanna- Worker
16. (a) Nature and extent of injury (e.g. fatal, loss of fingers, fracture of leg, scaled or scratch and followed by sepsis).	:	Fatal
(b) Location of injury (right leg, left hand or left eye, etc.)	:	
17. (a) If the accident is dangerous occurrence and is not fatal, state whether the injured person was disabled for more than 48 hours.	:	---
(b) Date and hour of return to work.	:	
18. (a) Physician, dispensary or hospital from whom or in which, the injured person received or is receiving treatment.	:	GGH- Kakinada
(b) Name of dispensary / panel doctor elected by the injured person.	:	
19. (i) Has the injured person died.	:	Yes
(ii) If so, date of death.	:	09/02/2023

Note:- (1) To be completed in legible handwriting or Type writing.

(2) For purposes of item 7-(d) in this Form the definition of wages in Section 2 (m) of the Workmen's Compensation Act, 1923 (Central Act VIII of 1923) and the method laid down in Section 5 of the said Act, regarding calculation of monthly wages shall be adopted.

I certify that to the best of my knowledge and belief the above particulars are correct in every respect.

ANNEXURE**NAME AND ADDRESS OF DECEASED PERSONS**

Sl.No	NAME	GENDER	AGE	WAGE
1	Vetchangi Krishna Rao S/o Banjanna, Lakshmipuram(Village),Parreda Panchayat, Pedabayalu (Mandalam), ASR District	Male	36	Rs. 650/- per Day
2	Vetchangi Narasinga Rao, Lakshmipuram(Village),Parreda Panchayat, Pedabayalu (Mandalam), ASR District	Male	40	Rs. 650/- per Day
3	Vetchangi Sagar S/o Seeta Ram, Lakshmipuram(Village), Parreda Panchayat, Pedabayalu (Mandalam), ASR District	Male	23	Rs. 650/- per Day
4	Kattamuri Jagadeesh , S/o Paidiraju , Pulimeru (Village), Peddapuram (Mandalam), Kakinada District	Male	25	Rs. 12,000/- per Month
5	Korra Rama Rao, S/o Kalyanam ,Sampaputtu (Village), Bondapalli Panchayat, Pedabayalu (Mandalam), Paderu, ASR District	Male	44	Rs. 650/- per Day
6	Kurtada Bonjanna , Vatchediputtu (Village), Parreda Panchayat, Pedabayalu (Mandalam), ASR District	Male	36	Rs. 650/- per Day
7	Yallmilli Vijaya Durga Prasad,S/o Nookaraju, Pulimeru (Village), Peddapuram (Mandalam), Kakinada District	Male	27	Rs. 500/- per Day

[Handwritten Signature]

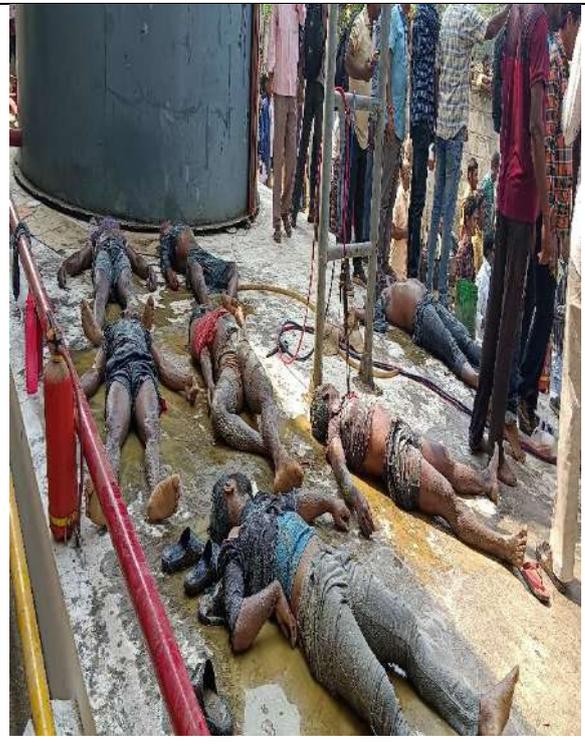
13/02/2023

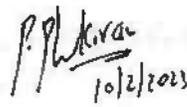
AMBATI SUBBANNA & CO. OIL FIRM

D.No. 9-74, Prathipadu Road,
Beside Seven Hills Papers Pvt. Ltd.,
Peddapuram Mandal

G. RAGAMPETA - 533 437

**PHOTOS OF THE ACCIDENT SCENE IN A.S AGRO INDUSTRIES,
G. RAGAMPETA(V), PEDDPAURAM (M), KAKINADA (DT), A.P**



	GOVERNMENT OF ANDHRA PRADESH DEPARTMENT OF FORENSIC MEDICINE RANGARAYA MEDICAL COLLEGE, KAKINADA	
	POST MORTEM REPORT Requisition from: SI of Police, Annavaram P.S Cr. No: 65/2023; U/s 304(A) IPC of Peddapuram P.S	
PM No: 135/2023	Date of Receipt of Requisition : On 10/02/2023 at 09:15 AM Date of Beginning of Autopsy : On 10/02/2023 at 09:30 AM Body Identified by: PC no.: 1119 of Annavaram P.S	Date: 10/02/2023
PM conducted by: Dr. P.PHANI KIRAN, MBBS., M.D [F.M]. ASSOCIATE PROFESSOR Department of Forensic Medicine & Toxicology, Rangaraya Medical College, Kakinada.		
SCHEDULE OF OBSERVATION A - GENERAL		
1.	Name of the deceased :	Kattamuri Jagadeesh [D-3] (as per inquest)
2.	Sex :	Male
3.	Apparent age :	about 24 yrs.(as per inquest)
4.	Height :	5' 10"
5.	Physique :	moderate
6.	Nutrition :	moderate
7.	Special identifying features :	<ul style="list-style-type: none"> • A black mole on the right costal margin. • A black mole on the right shoulder.
8.	External appearance:	Body lying on its back on Post-mortem table. Both eyes and mouth closed. Body dressed as per inquest report. Oily white paste like material present all over the body including nasal and oral cavities.
9.	Post-mortem changes present:	Rigor mortis present. Body kept in cold storage. Post mortem staining is appreciable on the back of the body.
10.	Injuries:	<ul style="list-style-type: none"> • There are no external and internal injuries over the body. • Skeletal system is intact.
 Dr. P.PHANI KIRAN APMC Regd.No.65443 M.B.B.S;MD ASSOCIATE PROFESSOR Dept. of Forensic Medicine Rangaraya Medical College GGH Campus, KAKINADA		

B - HEAD & NECK

- 1) Skull : nil particular
- 2) Brain, meninges and cerebral Vessels : nil particular
- 3) Orbital, nasal, accessory nasal and aural cavities: Oily white paste like material present.
- 4) Mouth, tongue and Pharynx: Oily white paste like material present.
- 5) Neck, Larynx, thyroid and other neck structures: Oily white paste like material present in the larynx. Laryngeal, thyroid cartilages and hyoid bone are intact

C - CHEST

- 1) Ribs and Chest-wall :nil particular
- 2) Diaphragm : nil particular
- 3) Mediastinum : nil particular
- 4) Oesophagus : Oily white paste like material present.
- 5) Trachea & Bronchi : Oily white paste like material present
- 6) Thoracic Cavities : nil particular
- 7) Lungs: Both lungs congested and oedematous. Petechial haemorrhages present.
- 8) Heart and pericardial sac: Walls, valves and coronaries normal.
- 9) Large blood vessels : Aorta nil particular

E-Spine

1. Spinal column and spinal cord: Physically intact

F - Additional Observation :

Found dead on 09/02/2023 at 6 am.

D - ABDOMEN

- 1) Abdominal Wall : nil particular
- 2) Peritoneal Cavity : nil particular
- 3) Stomach and contents: About 500 ml of Oily white paste like material present. Mucosa mildly congested.
- 4) Small intestine: nil particular.
- 5) Large intestine, vermiform appendix and mesentery: nil particular.
- 6) Liver : congested; Biliary passages : patent
- 7) Pancreas : congested
- 8) Spleen : congested
- 9) Kidney & Ureters: Both kidneys congested and oedematous
- 10) Adrenals : congested
- 11) Pelvic walls. : Intact
- 12) Urinary Bladder: empty; Urethra : nil particular
- 13) Genital Organs : Nil Particular

G-Tissue presented for further examination: not necessary.

H - Specimen removed for chemical analysis:

- 1] A sealed viscera box containing stomach, small intestine, liver, kidneys and spleen samples handed over to the escorting PC for onward transmission to RFSL, Vijayawada to detect for the presence of any poison or toxic substance in the viscera.
- 2] Another sealed box containing sample of sternum preserved in rectified spirit handed over to the escorting PC for onward transmission to RFSL, Vijayawada for diatom test, along with 2 bottles of oil, one from top layer of scene of crime and another from deeper layer preserved by the police.
- 3] Another sealed viscera box containing half of brain and one lung handed over to the escorting PC for onward transmission to RFSL, Vijayawada to detect for the presence of any volatile inhalational toxic substance in the viscera.

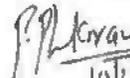
Post-mortem concluded at 11:00 AM on 10/02/2023.

OPINION AS TO THE CAUSE OF DEATH

- a) The approximate Time of Death: 24 to 36 hours prior to PM Examination.
- b) The cause of death appears to be due to **Asphyxia**, but the final opinion regarding the cause of the death will be given after receiving the three [3] reports from RFSL, Vijayawada.

Station: Kakinada

Dated: 10/02/2023


10/2/2023
(Signature)

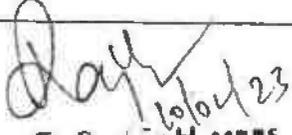
Name in Block letters: Dr. P.PHANI KIRAN, MBBS., M.D (F.M).

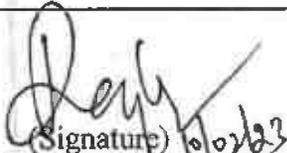
Regd. No: 65443

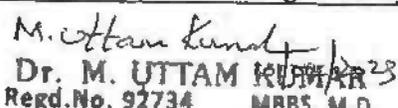
Dr. P.PHANI KIRAN

Designation: **APMC** Regd.No.65443 M.B.B.S;MD

ASSOCIATE PROFESSOR
Dept. of Forensic Medicine
Rangaraya Medical College
GGH Campus, KAKINADA

	GOVERNMENT OF ANDHRA PRADESH DEPARTMENT OF FORENSIC MEDICINE RANGARAYA MEDICAL COLLEGE, KAKINADA.	
	POST MORTEM REPORT	
	Requisition from: SI of Police, Tuni Rural P.S. Cr. No: 65/2023 U/S 304(A) IPC of Peddapuram P.S.	
PM No: 136/2023	Receipt of Requisition: On 10/02/2023 at 09:45 AM Beginning of Autopsy :On 10/02/2023 at 10:00 AM	Date: 10/02/2023
Body Identified by: PC no: 3872, Sri V.Sriramu, of Peddapuram P.S.		
PM conducted by: Dr. T. RAJESH, M.D [F.M]. Assistant Professor Department of Forensic Medicine & Toxicology, Rangaraya Medical College, Kakinada.		
SCHEDULE OF OBSERVATION A -GENERAL		
1. Name of the deceased : Yallamilli Vijaya Durya Prasad (as per inquest)		
2. Sex : Male		
3. Apparent age : 27 yrs (as per inquest)		
4. Height : 166 cm		
5. Physique : Moderately built		
6. Nutrition : Moderately nourished		
7. Special identifying features: Not appreciable.		
8. External appearance: Body lying on its back on Post-mortem table. Body stained with oily white paste like material. Both eyes and mouth closed. Mouth, nostrils and ears are filled with oily white paste like material. Skin peeling is present on front of left upper chest, lower chest, right shoulder, and above the right eye. Cyanosis is present over the finger nails and toes. Body dressed as per inquest.		
9. Post-mortem changes: Rigor mortis partly present in all the limbs. Body kept in cold storage. Post mortem staining is appreciable on back.		
10. Injuries: No external and internal injuries seen on the body.		
B - HEAD & NECK		
1) Skull : Intact		
2) Brain, meninges and cerebral Vessels : Congested, petechial haemorrhages present		
3) Orbital, nasal, accessory nasal and aural cavities : oily white paste like material present.		
4) Mouth, tongue and Pharynx : oily white paste like material present.		
5) Neck, Larynx, thyroid and other neck structures : Laryngeal, thyroid cartilages and hyoid bone are intact.		
 Dr. T. RAJESH, MBBS, M.D. Rego.No. 83588 Assistant Professor Dept. of Forensic Medicine GGH, Kakinada		

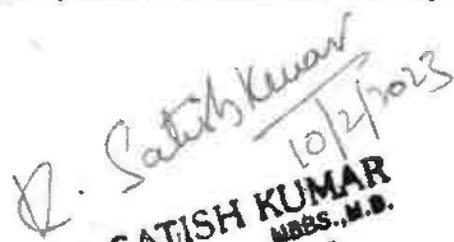
C - CHEST	D - ABDOMEN
1) Ribs and Chest-wall : Nothing particular	1) Abdominal Wall : Nothing particular
2) Diaphragm : Nothing particular	2) Peritoneal Cavity : Nothing particular
3) Mediastinum : Nothing particular	3) Stomach and contents : About 100 ml of yellowish coloured oily viscous fluid present with suspicious odour. Mucosa is congested.
4) Oesophagus : Congested and filled with oily viscous fluid.	4) Small intestine : filled with oily viscous fluid.
5) Trachea & Bronchi: filled with oily viscous fluid.	5) Large intestine, vermiform appendix and mesentery : Nothing particular
6) Thoracic Cavities : Nothing particular	6) Liver, gall bladder & biliary passages : Congested and patent.
7) Lungs : Edematous and Congested	7) Pancreas : Congested
8) Heart and pericardial sac: Walls, valves and coronaries are normal.	8) Spleen : Congested
9) Large blood vessels: Aorta- Nothing particular.	9) Kidney (renal pelvis) Ureters: Congested, on cut section renal cortical red spots seen in both kidneys.
E-Spine	10) Adrenals : Congested.
I. Spinal column and spinal cord: Physically intact.	11) Pelvic Walls : Intact
F - Additional Observation : Nil	12) Urinary Bladder : empty; Urethra : Nothing particular
	13) Genital Organs : Nothing particular.
G-Tissue presented for further examination: Not necessary	
H - Specimen removed for chemical analysis:	
1. Stomach and its contents, small intestine (30cm); samples of liver and each half of kidney; blood (30ml), right lung and brain bit preserved and sent to RFSL, Vijayawada through escort PC for chemical analysis.	
2. Bits of sternum and oil sample preserved and sent to RFSL, Vijayawada through escort PC for diatoms test.	
Post-mortem concluded at 11:00 AM on 10/02/2023.	
OPINION AS TO THE CAUSE OF DEATH	
a) The approximate Time of Death: about 24 - 36 hours prior to PM Examination.	
b) Preliminary opinion of cause of death to best of my knowledge and belief is Asphyxia and the final opinion of cause of death will be given after receiving the RFSL report, Vijayawada.	
Station: Kakinada Dated: 10/02/2023	 (Signature) 10/02/23 Name in Block letters: Regd. No: Designation: SH, MBBS, M.D. Regd. No. 83588 Assistant Professor Dept. of Forensic Medicine GGH, Kakinada
1. Original Post Mortem Report To the Honourable JFCM Court, Peddapuram. 2. SI of Police, Tuni Rural P.S. 3. Copy to File.	

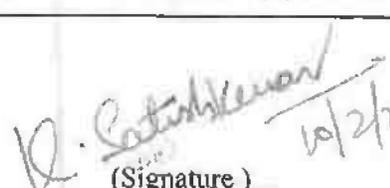
	GOVERNMENT OF ANDHRA PRADESH DEPARTMENT OF FORENSIC MEDICINE RANGARAYA MEDICAL COLLEGE, KAKINADA.		
	POST MORTEM REPORT		
	Requisition from: Inspector of Police, Prathipadu Circle, Kakinada Dist. Cr. No: 65/2023; U/s 304-A I.P.C of Peddapuram P.S.		
PM No: 0137/2023	Date and Hours of Receipt of Requisition: On 10/02/2023 at 10:30AM Date and Hours of Beginning of Autopsy: On 10/02/2023 at 10:40AM	Date: 10/02/2023	
Body Identified by: PC No: 1937, Sri. A.V.G. Krishna of Prathipadu Police Station			
PM conducted by: Dr. M. UTTAM KUMAR, M.D (F.M). ASSISTANT PROFESSOR Department of Forensic Medicine & Toxicology, Rangaraya Medical College, Kakinada.			
SCHEDULE OF OBSERVATION A - GENERAL			
1. Name of the deceased : VECHANGI KRISHNA RAO			
2. Sex : Male			
3. Apparent age : 35 years			
4. Height : 162cm			
5. Physique : Moderate			
6. Nutrition : Moderate			
7. Special identifying features: 1. A black mole on front of right chest at mid one third region. 2. A black mole on front of right abdomen at mid one third region.			
8. External appearance: Body is found lying in supine position on autopsy table; dressed in black T-shirt with collar; blue with green design short and 'DAZZLE' letters on it. One cardboard with D-5, krishnarao in telugu letters tied around left wrist region. White oily paste like material present on clothes and all over the body. White oily paste like material in nasal orifices and inside mouth. Eyes are closed. One row of black thread around right arm at mid part with one brown cylindrical metal. A tattoo mark of 'kurla lakshmi' in telugu letters on front of left forearm at mid one third region. Peeling of skin on left front chest at mid one third region. Finger nails blue in colour.			
9. Post-mortem changes: Body kept in cold storage. Rigor mortis present in all four limbs. Post mortem staining is appreciable on back of body. Putrefactive signs nil.			
10. Injuries: There are no external or internal injuries on the body			
B - HEAD & NECK			
1) Skull : Nothing particular			
2) Brain, meninges and cerebral Vessels : Congested, edematous			
3) Orbital, nasal, accessory nasal and aural cavities : White oily paste like material in nasal and aural cavities			
4) Mouth, tongue and Pharynx : White oily paste like material			
5) Neck, Larynx, thyroid and other neck structures : White oily paste like material in larynx Laryngeal, thyroid cartilages and hyoid are intact			
 Dr. M. UTTAM KUMAR Regd.No. 92734 MBBS, M.D. Assistant Professor Dept. of Forensic Medicine Government General Hospital KAKINADA			

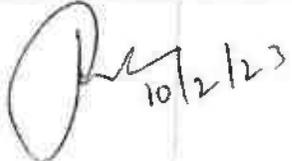
C - CHEST		D - ABDOMEN	
1) Ribs and Chest-wall	: Nothing particular	1) Abdominal Wall	: Nothing particular
2) Diaphragm	: Nothing particular	2) Peritoneal Cavity	: Nothing particular
3) Mediastinum	: Nothing particular	3) Stomach and contents	: About 500ml of white oily paste like material. Mucosa normal
4) Oesophagus	: White oily paste like material	4) Small intestine	: Nothing particular
5) Trachea & Bronchi	: White oily paste like material in trachea and bronchioles	5) Large intestine, vermiform appendix and mesentery	: Nothing particular
6) Thoracic Cavities	: Nothing particular	6) Liver, gall bladder	: Congested
7) Lungs	: Overlapping heart. Congested, edematous, voluminous. Petechial haemorrhages on surface	biliary passages	: Patent
8) Heart and pericardial sac	: Walls, valves and Coronaries normal	7) Pancreas	: Congested
9) Large blood vessels	: Nothing particular	8) Spleen	: Congested
E-Spine		9) Kidney	: Congested
		Ureters	: Nothing particular
Spinal column and spinal cord: Physically intact.		10) Adrenals	: Congested
F - Additional Observation: Nil		11) Pelvic Walls	: Intact
		12) Urinary Bladder	: Empty
		Urethra	: Nothing particular
		13) Testes	: Nothing particular
G-Tissue presented for further examination: Not necessary.			
H-Specimen removed for chemical analysis:			
1. Viscera, one whole lung, one cerebral hemisphere of brain preserved for chemical analysis.			
2. Sternum bits preserved for diatoms test.			
The above samples handed over to escort P.C. for onward transmission to R.F.S.L., Vijayawada			
Post-mortem concluded at 12:30PM on 10/02/2023.			
OPINION AS TO THE CAUSE OF DEATH			
a) The approximate Time of Death: About 24 hours prior to Post Mortem Examination.			
b) Preliminary opinion of cause of death to best of my knowledge and belief is ASPHYXIA and final opinion of cause of death will be given after receiving the R.F.S.L., Vijayawada Report			
Station: Kakinada Dated: 10/02/2023		 (Signature) 10/02/2023 Dr. M. UTTAM KUMAR Regd.No. 92734 MBBS, M.D. Assistant Professor Dept. of Forensic Medicine Government General Hospital KAKINADA	
1. Original Post Mortem Report To Honourable JFCM Court, Peddapuram 2. Copy to R.F.S.L., Vijayawada 3. Copy to Inspector of Police, Peddapuram P.S. 4. Copy to File.			

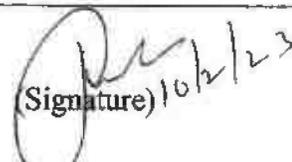
	GOVERNMENT OF ANDHRA PRADESH DEPARTMENT OF FORENSIC MEDICINE RANGARAYA MEDICAL COLLEGE, KAKINADA.	
	POST MORTEM REPORT	
	Requisition from: SDPO, Peddapuram. Cr. No: 65/2023 U/S 304(A) IPC of Peddapuram P.S.	
	Receipt of Requisition: On 10/02/2023 at 10:15 AM Beginning of Autopsy :On 10/02/2023 at 10:30 AM	
PM No: 138/2023	Date: 10/02/2023	
Body Identified by: PC no: 3801, Sri G. Pandu, of Peddapuram P.S.		
PM conducted by: Dr. S.M. Krishna Sagar, M.D (F.M). Assistant Professor. Department of Forensic Medicine & Toxicology, Rangaraya Medical College, Kakinada.		
SCHEDULE OF OBSERVATION A -GENERAL		
1.	Name of the deceased	: Vechangi Sagar (as per inquest)
2.	Sex	: Male
3.	Apparent age	: 22 yrs. (as per inquest)
4.	Height	: 173 cm
5.	Physique	: Moderately built
6.	Nutrition	: Moderately nourished
7.	Special identifying features	: 1. A black mole on the front of midline of chest. 2. A black mole on the back of left elbow.
8. External appearance: Body lying on its back on Post-mortem table. Body stained with oily white paste like material. Both eyes are partly opened and mouth closed. Mouth, nostrils and ears are filled with oily white paste like material. Bluish discolouration of finger nails of both hands present. Body dressed in orange colour T- shirt, light brown colour short, dark brown colour belt and red colour underwear.		
9. Post-mortem changes: Rigor mortis present in lower half of the body. Post mortem staining appreciable on back of the body. Body kept in cold storage.		
10. Injuries: The following antemortem injuries were noted in the body:		
1. A bone deep laceration of size 4x2cm present on lower aspect of left occipital area of head present associated with 20cc of reddish hematoma underneath it.		
2. A bone deep laceration of size 4x1cm present on front of upper one third aspect of right leg.		
3. A grazed abrasion of size 1x1cm, reddish brown in colour present on right cheek.		
B - HEAD & NECK		
1)	Skull	: Intact
2)	Brain, meninges and cerebral Vessels	: Congested, petechial haemorrhages present
3)	Orbital, nasal, accessory nasal and aural cavities	: 10cc oily white paste like material present.
4)	Mouth, tongue and Pharynx.	: 20cc oily white paste like material present.
5)	Neck, Larynx, thyroid and other neck structures	: Laryngeal, thyroid cartilages and hyoid bone are intact.
 DR. KRISHNA SAGAR M.B.B.S., M.D. Assistant Professor Dept. of Forensic Medicine RMC, GGH, KAKINADA		

C - CHEST	D - ABDOMEN
1) Ribs and Chest-wall : Nothing particular	1) Abdominal Wall : Nothing particular
2) Diaphragm : Nothing particular	2) Peritoneal Cavity : Nothing particular
3) Mediastinum : Nothing particular	3) Stomach and contents : About 200 ml of yellowish coloured oily viscous fluid present with suspicious odour. Mucosa is congested.
4) Oesophagus : Congested and filled with oily viscous fluid.	4) Small intestine : filled with oily viscous fluid.
5) Trachea & Bronchi: filled with oily viscous fluid.	5) Large intestine, vermiform appendix and mesentery : Nothing particular
6) Thoracic Cavities : Nothing particular	6) Liver, gall bladder & biliary passages : Congested and patent.
7) Lungs : Edematous, Voluminous, congested	7) Pancreas : Congested
8) Heart and pericardial sac: 50cc of blood clots present in chambers of heart.	8) Spleen : Congested
9) Large blood vessels: Aorta- Nothing particular.	9) Kidney (renal pelvis) Ureters: Congested, on cut section renal cortical red spots seen in both kidneys.
E-Spine	10) Adrenals : Congested.
I. Spinal column and spinal cord: Physically intact.	11) Pelvic Walls : Intact
F - Additional Observation : Nil	12) Urinary Bladder : empty; Urethra : Nothing particular
	13) Genital Organs : Nothing particular.
G-Tissue presented for further examination: Nil	
H - Specimen removed for chemical analysis:	
1. Stomach and its contents, small intestine (30cm); samples of liver and each half of kidney; blood (30ml), right lung and brain bit preserved and sent to RFSL, Vijayawada through escort PC for chemical analysis.	
2. Bits of sternum and oil sample preserved and sent to RFSL, Vijayawada through escort PC for diatoms test.	
Post-mortem concluded at 12:00 Noon 10/02/2023.	
OPINION AS TO THE CAUSE OF DEATH	
a) The approximate Time of Death: about 24 - 36 hours prior to PM Examination.	
b) Preliminary opinion of cause of death to best of my knowledge and belief is Asphyxia and the final opinion of cause of death will be given after receiving the RFSL report, Vijayawada.	
Station: Kakinada Dated: 10/02/2023	 Dr. KRISHNA SAGAR <small>MBBS, MD</small> Name in Block: Dr. Krishna Sagar Designation: Assistant Professor Dept. of Forensic Medicine RMC, GEN, KAKINADA
1. Original Post Mortem Report To the Honourable AJFCM Court, Peddapuram.	
2. SDPO, Peddapuram P.S.	
3. Copy to File.	

	GOVERNMENT OF ANDHRA PRADESH DEPARTMENT OF FORENSIC MEDICINE RANGARAYA MEDICAL COLLEGE, KAKINADA.	
	POST MORTEM REPORT	
	Requisition from: Inspector of Police, Peddapuram P.S., Kakinada Dist. Cr. No: 65/2023, U/S 304-A IPC of Peddapuram P.S., Kakinada Dist.	
PM No: 139/2023	Date and Hours of Receipt of Requisition: On 10/02/2023 at 01:00 PM Date and Hours of Beginning of Autopsy: On 10/02/2023 at 01:15 PM	Date: 10/02/2023
Body Identified by: PC No:1305, P. Nookaraju of Peddapuram P.S.		
PM conducted by: Dr. K. Satish Kumar, M.D., Assistant Professor, Department of Forensic Medicine & Toxicology, Rangaraya Medical College, Kakinada.		
SCHEDULE OF OBSERVATION A - GENERAL		
1. Name of the deceased : KORRA RAMARAO S/o KALYANAM		
2. Sex : Male.		
3. Apparent age : 44 years.		
4. Height : 170 cm.		
5. Physique : Moderately built.		
6. Nutrition : Moderately nourished.		
7. Special identifying features: 1. A black mole present over front of left side of the abdomen. 2. A black mole present over front of right side of the chest.		
8. External appearance: Body is placed in supine position over mortuary autopsy table and dressed in black coloured full hand shirt, black colour V Neck collar t- shirt, black colour short and maroon colour underwear. A beaded string with alternating black and red coloured beads present around the neck. Two rows of orange colour waist thread present. Cyanosis of finger nails of both hands and feet present. Oily white paste like material present all over the body including nasal and oral openings. Both the eyes and mouth are closed.		
9. Post-mortem changes: Body was kept in cold storage. Rigor mortis is present all over the body. Postmortem staining present over back of the body. No signs of putrefaction.		
10. Injuries: There are No external and internal injuries present over and inside the body of the deceased.		
 Dr. K. SATISH KUMAR Regd. No. 88883 Assistant Professor Dept. of Forensic Medicine Rangaraya Medical College GGH Campus, KAKINADA		
B - HEAD & NECK		
1. Scalp : Nil particular.		
2. Skull : Intact.		
3. Brain, meninges and cerebral Vessels : Congested, Petechial haemorrhages present.		
4. Orbital, nasal, accessory nasal and aural cavities : Nil particular.		
5. Mouth, tongue and Pharynx : Oily white paste like material present.		
6. Neck, Larynx, thyroid and other neck structures : Oily White paste like material present in larynx. Thyroid, laryngeal cartilages and Hyoid bone are intact.		

C - CHEST	D - ABDOMEN
1) Ribs and Chest-wall : Intact.	1) Abdominal Wall : Nil particular.
2) Diaphragm : Nil particular.	2) Peritoneal Cavity : No free fluid
3) Mediastinum : Nil particular.	3) Stomach and contents : Contains about 250ml of cream coloured oily paste like material, Mucosa is normal.
4) Oesophagus : Nil particular.	4) Small intestine : Congested
5) Trachea & Bronchi : Oily white paste like material present in trachea and bronchioles.	5) Large intestine, vermiform appendix and mesentery : Nil particular
6) Thoracic Cavities : No free fluid.	6) Liver, gall bladder : Congested.
7) Lungs : Both lungs congested & voluminous, petechial haemorrhages present.	7) Biliary passages : Nil particular.
8) Heart and pericardial sac: Nil Particular.	8) Pancreas : Congested.
9) Large blood vessels: Nil particular.	9) Spleen : Congested
	10) Kidney: Right: Congested Left : Congested
E-Spine	10) Adrenals : Nil particular
I. Spinal column and spinal cord: Intact	11) Pelvic Walls : Intact
F - Additional Observation : Nil	12) Urinary Bladder : Nil particular
	13) Genital Organs : Nil particular
G-Tissue preserved for further examination: Nil.	
H - Specimen preserved for chemical analysis: Viscera, one cerebral hemisphere of the brain, one whole lung are Preserved for Chemical analysis and Sternum bits for diatoms test to RFSL, Vijayawada.	
Post-mortem concluded at 02:45 PM on 10/02/2023.	
OPINION AS TO THE CAUSE OF DEATH	
a) The approximate Time of Death: Is between 24 to 36 hours prior to the postmortem examination.	
b) Preliminary Opinion of cause of death to best of my knowledge and belief is due to "Asphyxia" and Final opinion of cause of death will be given after receiving the RFSL Report, Vijayawada.	
Station: Kakinada Dated: 10/02/2023	
1. Original Post Mortem Report To Honourable AJFCM Court, Peddapuram. 2. Copy to Inspector of Police, Peddapuram P.S. 3. Copy to File	
 (Signature) Dr. K. SATISH KUMAR Regd. No. 99893 MBBS., M.D. Assistant Professor Dept. of Forensic Medicine Rangaraya Medical College GGH Campus, KAKINADA	

	GOVERNMENT OF ANDHRA PRADESH DEPARTMENT OF FORENSIC MEDICINE RANGARAYA MEDICAL COLLEGE, KAKINADA.	
	POST MORTEM REPORT	
	Requisition from: S.I. of Police, Peddapuram P.S., Cr. No: 65/2022; U/S 304 (A) of IPC of Peddapuram P.S.	
PM No: 140/2023	Date and Hours of Receipt of Requisition: On 10/02/2023 at 10.00 AM Date and Hours of Beginning of Autopsy: On 10/02/2023 at 10: 15 AM	Date: 10/02/2023
Body Identified by: PC No: 4389, Sri. SK. Shabeer of Peddapuram P.S..		
PM conducted by: Dr. P. UMAMAHESWARA RAO, M.D (F.M). PROFESSOR & HEAD Department of Forensic Medicine & Toxicology, Rangaraya Medical College, Kakinada.		
SCHEDULE OF OBSERVATION A -GENERAL		
1.Name of the deceased	: VECHANGI NARSINGA RAO (as per inquest)	
2.Sex	: Male	
3.Apparent age	: 39 years.(as per inquest)	
4.Height	: 166 cm	
5.Physique	: Moderately built	
6.Nutrition	: Moderately nourished	
7. Special identifying features:	1. A black mole on right lower neck above the clavicle.	
8. External appearance:	Body lying on its back on the Post-mortem table. Both eyes and mouth closed. Body dressed in purple & white colour half hands collar T- shirt. Black colour short, single row of red colour waist thread present. Bluish discolouration of fingernails present. Oily white paste like material present all over the body including nasal and oral openings.	
9. Post-mortem changes:	Rigor mortis present in all four limbs. Body kept in cold storage. Post mortem staining is appreciable on back of body.	
10. Injuries:	No External and Internal injuries are present on the body.	
B - HEAD & NECK		
1)Skull	: Intact	
2)Brain, meninges and cerebral Vessels	: Congested, Petechial haemorrhages present.	
3)Orbital, nasal, accessory nasal and aural cavities	: Nothing particular	
4)Mouth, tongue and Pharynx	: Oily white paste-like material present.	
5) Neck, Larynx, thyroid and other neck structures	: Oily white paste-like material present in larynx. Laryngeal, Thyroid cartilages and hyoid are intact	
 Dr. P. Umamaheswara Rao, M.D (F.M.) PROFESSOR & HEAD Department of Forensic Medicine & Toxicology Rangaraya Medical College KAKINADA (A.P.)		

C - CHEST	D - ABDOMEN
1) Ribs and Chest-wall : Nothing particular	1) Abdominal Wall : Nothing particular
2) Diaphragm : Nothing particular	2) Peritoneal Cavity : Nothing particular
3) Mediastinum : Nothing particular	3) Stomach and contents : about 200ml of cream colour oily paste like material present. Mucosa normal.
4) Oesophagus : Nothing particular	4) Small intestine : Nothing particular
5) Trachea & Bronchi : Oily paste like material present in trachea and bronchioles.	5) Large intestine, vermiform appendix and mesentery : Nothing particular
6) Thoracic Cavities : Nothing particular	6) Liver, gall bladder : congested biliary passages : patent
7) Lungs : congested & Voluminous Petechial Haemorrhages present.	7) Pancreas : congested
8) Heart and pericardial sac: Walls, valves and Coronaries normal	8) Spleen : congested
9) Large blood vessels: Aorta -Nothing particular	9) Kidney (renal pelvis) : congested Ureters : Nothing particular
E-Spine	10) Adrenals : congested
I. Spinal column and spinal cord: Physically intact.	11) Pelvic Walls : Intact
F - Additional Observation - Nil	12) Urinary Bladder : Empty; Urethra : Nothing particular
	13) Genital Organs : Nothing particular.
G-Tissue presented for further examination: Not necessary.	
H - Specimen removed for chemical analysis: Viscera, one cerebral hemisphere of the brain and one whole lung preserved for chemical analysis and Sternum bits preserved for Diatoms test to RFSL, Vijayawada.	
Post-mortem concluded at 12:15 Noon on 10/02/2023.	
OPINION AS TO THE CAUSE OF DEATH	
a) The approximate Time of Death: Less than 36 hours prior to Post Mortem Examination.	
b) Preliminary Opinion of cause of death to best of my knowledge and belief is Asphyxia and Final Opinion of cause of death will be given after receiving the RFSL Report, Vijayawada.	
Station: Kakinada Dated: 10/02/2023 1. Original Post Mortem Report To Honourable AJFCM Court, Peddapuram, 2. Copy to S.I. of Police, Peddapuram. 3. Copy to File.	 (Signature) 10/2/23 Name in Block letters: Regd. No: Dr. P. Umamaheswara Murthy, M.C.(F.S.S.) Designation: PROFESSOR & HEAD Department of Forensic Medicine & Toxicology Rangaraya Medical College KAKINADA (A.P.)

	GOVERNMENT OF ANDHRA PRADESH DEPARTMENT OF FORENSIC MEDICINE RANGARAYA MEDICAL COLLEGE, KAKINADA	
	POST MORTEM REPORT Requisition from: SI of Police, Kirlampudi P.S. Cr. No: 65/2023; U/s 304(A) IPC of Peddapuram P.S.	
PM No: 141/2023	Date of Receipt of Requisition : On 10/02/2023 at 11:15 AM Date of Beginning of Autopsy : On 10/02/2023 at 11:30 AM	Date: 10/02/2023
Body Identified by: PC no.: 3626 of Kirlampudi P.S.		

PM conducted by: **Dr. P.PHANI KIRAN, MBBS., M.D (F.M).**
ASSOCIATE PROFESSOR
Department of Forensic Medicine & Toxicology, Rangaraya Medical College, Kakinada.

SCHEDULE OF OBSERVATION

A – GENERAL

1.	Name of the deceased :	Kurthada Bonjanna @ Bonjubabu (as per inquest)
2.	Sex :	Female
3.	Apparent age :	about 36 yrs.(as per inquest)
4.	Height :	5'5"
5.	Physique :	moderate
6.	Nutrition :	moderate
7.	Special identifying features :	<ul style="list-style-type: none"> • A black mole on the right side of chest. • A black mole on lateral side of left chest.
8.	External appearance:	Body lying on its back on Post-mortem table. Both eyes and mouth closed. Body dressed as per inquest report. Oily white paste like material present all over the body including nasal and oral cavities.
9.	Post-mortem changes present:	Rigor mortis not present. Body kept in cold storage. Post mortem staining is appreciable on the back of the body.
10.	Injuries:	<ul style="list-style-type: none"> • A reddish abrasion of 3x2 cm present over right wrist. • A reddish abrasion of 4x3 cm present over left elbow. • A reddish abrasion of 3x2 cm present over left wrist.

P.P. Kiran
10/2/2023

Dr. P.PHANI KIRAN
 APMC Regd.No.65443 M.B.B.S.;MD
 ASSOCIATE PROFESSOR
 Dept. of Forensic Medicine
 Rangaraya Medical College
 GGH Campus, KAKINADA

B - HEAD & NECK

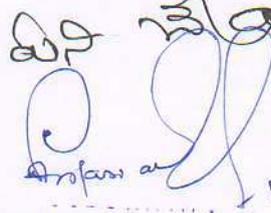
1)	Skull :	nil particular
2)	Brain, meninges and cerebral Vessels :	nil particular
3)	Orbital, nasal, accessory nasal and aural cavities:	Oily white paste like material present.
4)	Mouth, tongue and Pharynx:	Oily white paste like material present.
5)	Neck, Larynx, thyroid and other neck structures:	Oily white paste like material present. Laryngeal, thyroid cartilages and hyoid bone are intact

C - CHEST	D - ABDOMEN
1) Ribs and Chest-wall :nil particular	1) Abdominal Wall : nil particular
2) Diaphragm : nil particular	2) Peritoneal Cavity : nil particular
3) Mediastinum : nil particular	3) Stomach and contents: About 500 ml of Oily white paste like material present. Mucosa mildly congested.
4) Oesophagus : Oily white paste like material present.	4) Small intestine: nil particular.
5) Trachea & Bronchi : Oily white paste like material present.	5) Large intestine, vermiform appendix and mesentery: nil particular.
6) Thoracic Cavities : nil particular	6) Liver : congested; Biliary passages : patent
7) Lungs: Both lungs congested and oedematous. Petechial haemorrhages present.	7) Pancreas : congested
8) Heart and pericardial sac: Walls, valves and coronaries normal.	8) Spleen : congested
9) Large blood vessels : Aorta nil particular	9) Kidney & Ureters: Both kidneys congested and oedematous
E-Spine	10) Adrenals : congested
1. Spinal column and spinal cord: Physically intact	11) Pelvic walls. : Intact
F - Additional Observation :	12) Urinary Bladder: empty; Urethra : nil particular
Found dead on 09/02/2023 at 6 am.	13) Genital Organs : Nil Particular
G-Tissue presented for further examination: not necessary.	
H - Specimen removed for chemical analysis:	
1] A sealed viscera box containing stomach, small intestine, liver, kidneys and spleen samples handed over to the escorting PC for onward transmission to RFSL, Vijayawada to detect for the presence of any poison or toxic substance in the viscera.	
2] Another sealed box containing sample of sternum preserved in rectified spirit handed over to the escorting PC for onward transmission to RFSL, Vijayawada for diatom test, along with 2 bottles of oil, one from top layer of scene of crime and another from deeper layer preserved by the police.	
3] Another sealed viscera box containing half of brain and one lung handed over to the escorting PC for onward transmission to RFSL, Vijayawada to detect for the presence of any volatile inhalational toxic substance in the viscera.	
Post-mortem concluded at 01:00 PM on 10/02/2023.	
OPINION AS TO THE CAUSE OF DEATH	
a) The approximate Time of Death: 24 to 36 hours prior to PM Examination.	
b) The cause of death appears to be due to Asphyxia , but the final opinion regarding the cause of the death will be given after receiving the three [3] reports from RFSL, Vijayawada.	
Station: Kakinada Dated: 10/02/2023	 (Signature) Name in Block letters: Dr. P.PHANI KIRAN, MBBS., M.D [F.M]. Regd. No: 65443 Designation: Dr.P.PHANI KIRAN APMC Regd.No.65443 M.B.B.S;MD ASSOCIATE PROFESSOR Dept. of Forensic Medicine Rangaraya Medical College GGH Campus, KAKINADA

తేది. 09. 02, 2023 న, పెద్దపల్లిరు మండలం
G. రాంపేట గ్రామం లోని గా. నం. A. S. Agro Industries నుంచి
200 కిలో (వయోదయం గురించి) శ్రీ కిరీ వరద్రు ముని కరణువు
ఇస్తున్న వాస్తవం.

తయ్యి

కిరీ వరద్రు ముని కరణువు, 3/0. కిరీ వరద్రు
సత్యనారాయణ. Age: 68 yrs నుండి. Ambati
Subbanna & Co. oil firm రెసోనియం కు నాయకుడు
Partner గా వుంటున్నాను. మా firm శ్రీ. రాంపేట గ్రామం,
లోని A. S. Agro Industries రెసోనియం నుండి 200
కిలోల వరకు తీసుకుని దానిని పాలిస్ట్రోన్
బ్యాగ్లలో ప్యాకింగ్ చేసి మేము L.T. Supply చేసు
కుని, 15 మంది వరకు దానిని సహాయముతో బిల్
Packing చేసుకునే వాళ్ళు. మా వద్ద పూరిల్ల మురియ
శ్రీ కిరీ వరద్రు ముని కరణువు తండ్రి చిరంజీవి పాలిస్ట్రోన్
అయినా చేస్తున్నాను. Poda oil పూరిల్ల Sesame oil,
మురియ శ్రీ కిరీ వరద్రు ముని కరణువు white oil, Coconut oil,
Kuzum oil mix చేసి చేస్తున్నాను. కుజుం oil
రెసోనియం నుండి మాకు నుండినట్లుగా వాడుతున్నాను.
రెసోనియం నుండి పూరిల్ల పూరిల్ల పామోలిస్ వినయం
గిం చేస్తున్నాను. సెప్టెంబరు 2021 నుండి మేము H.T
లోకి మాత్రం తప్పక వరద్రు ముని కరణువు 200 కిలో
30 మంది వరకు దానిని చేయగలము.


14/02/23

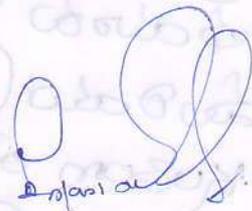
AMBATI SUBBANNA & CO. OIL FIRM
D.No. 9-74, Prathipadu Road,
Beside Seven Hills Papers Pvt. Ltd.,
Peddapuram Mandal
G. RAGAMPETA - 502 107

సామోగ్యవము ఏర్పడినను తలవ్యనది విడుదల

సువ్యయనాన; ఎలకె లో; Coconat లో కంటి కునుము
శుభ్రత ఏర్పేవ Sludges form నేసింది. Coconat లో
తెప్పనాముగాని ఈ లైంకవరకు వాడవేకు. కునుములు
ను తెనెలలనుగాని వాడుచున్నాము. ప్రస్తుతము పరిశీలన
ప్రమాదము కునుము లో Storage Tank నుండు పరిశీలన.
ఈ Tank ను Clean చేయుట ప్రతి మొదటి సారి.
తెనుముండు ఏక సంవత్సరములగా, Tank లను

సువ్యయనాన; పాటువేసేనూనె; ఎలకె లో ఉన్న
Tank లను క్లీన్ చేసాముగాని ఏర్పడు ప్రతి పరిశీలన.
కునుము శుభ్రత కూడా లోగివులు దని భావించి
Clean చేయించాము. ప్రతి మొదటి ఉత్పత్తికి
చేసినది తాడు' ఇది నేను మనః పూరితా ఇ సిన వాస్తవము.
ఇందు ఎప్పటి గుణములను తెలు.

ఇట్లు



14/02/23

AMBATI SUBBANNA & CO. OIL FIRM

D.No. 9-74, Prathipadu Road,
Beside Seven Hills Papers Pvt. Ltd.,
Peddapuram Mandal
G. RAGAMPETA - 533 437

Singavarapu Tulasidhar Rao

Managing Partner

9885469362

AMBATI SUBBANNA & CO. OIL FIRM
D.No. 9-74, Prathipadu Road,
Beside Seven Hills Papers Pvt. Ltd.,
Peddapuram Mandal
G. RAGAMPETA

తేది. 09.02.2023 న శ్రీ. రాగంపేట గ్రామం

పద్మావతి మండల తోగల M/s A.S. Agro Industries
ప్రమాదము గురించి. మేనేజింగ్ పార్టనర్ శ్రీ. కే.వేదవతి
సత్యనారాయణ ఇన్స్ట్రుమెంట్స్ వాళ్ళు.

తయ్యి.

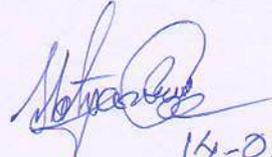
కే.వేదవతి సత్యనారాయణ ఇం. కే.వేదవతి సత్య
నారాయణ (లేట్) గ్రేడు, పద్మావతి మండలం శ్రీ. రాగంపేట
గ్రామము తోగల M/s. A.S. Agro Industries, గ్రేడు
firm ను Managing Partner గా వుంటున్నాను. (సంఖ్య
241/1A; 241/2A; 242/1 & 242/2) తోగల మం. A.S. Agro
Industries కున్నది. 2012 వ సంవత్సరములో మేము
Single window System ద్వారా ఈ firm కుట్టించి
తయ్యిన సేవలను లింక్ అయినట్లు, పాన్ ఇ. గౌరవ
Planning, మరియు పబ్లిక్ వర్క్స్ డి. డి. డి. గాంధీ;
మరియు Pollution Control Board వారి పట్టణం కి
సేవలను ఇచ్చి ఈ సేవలను కట్టి సేవలను
ఈ కింద ఇచ్చిన వివరాలు, ఏదేం సేవలను storage tanks
filling shed నుంచి 2 storage tanks విత్తించుట
15 మంది వరకు వర్కస్ సేవలను అందించి LT supply
తయ్యిన వివరాలను కింద ఇచ్చిన సేవలను అందించుట.
2016 వ సంవత్సరములో filling shed నుంచి వర్కస్

[Signature] 14-02-2023

oil storage tanks విజ్ఞాన సేవ నామం 2019
 filling machine ను 2019 నామం విజ్ఞాన సేవ నామం
 మా విజ్ఞాన సేవ oil నకు కారక మానము నందు, కారక
 సమయములో ఎక్కువ Demand కంటే మా క్లెయిమ్
 కూడా సువల్పరములో ఈ మాకు నలుగురు వ్యక్తులు, మిగతా
 నలుగురు వ్యక్తులూ వ్యక్తులు వూటూడి 20వ తరగతి
 వర్కరు డిప్యూటీ factory licence వేసికొని వేరువేరు
 మన మేము వ్యక్తులు licence కారకు రెండు వేరువేరు
 2020 వ సంవత్సరములో Sorky machines, ఇంజనీరింగ్
 ను క్లెయిమ్ చేసి మేమునామం, 2022 వ సంవత్సరములో
 క్లెయిమ్ చేసి మేము మాకు మాకు వ్యక్తులు విజ్ఞాన
 సేవ నామం, మా క్లెయిమ్ చేసి oil storage
 tanks లను, మా వద్దనే కారకు నామం మేము
 నామం.

M/s. A. S. ప్రైవేట్ లిమిటెడ్ ను మా firm ను
 సామర్థ్య కాలం నందు వున్న కంటే ముందే కే ఆ oil firm
 రెండు firm నకు 2013 లో లిమిటెడ్ లిమిటెడ్ ను
 రెండు సంవత్సరాల క్లెయిమ్ చేసి activity కంటే కంటే
 ముందే కే ఆ oil firm నేనాంకి. వర్కరును కూడా వారి
 నియమం ను కే ఆ వారి కే ఆ లిమిటెడ్ ను

మా క్లెయిమ్ నందు oil storage tanks కు
 గాని, filling machines కూడా; ~~ఇంజనీరింగ్~~ washing
 machines కూడా. మేము వున్నట్లు తీసుకొనలేదు,
 oil expelling కారకు వున్నట్లు తీసుకొన్నాము,
 కారకు ముందే విజ్ఞాన సేవ, వున్నట్లు కారకు


 14-02-2023

సేవలను అందించేందుకు గ్రామీణులను ప్రోత్సహించేందుకు
మేము ప్రయత్నిస్తాము.

సమస్యలను పరిష్కరించేందుకు, ప్రతి సమస్యను
మనస్ఫూర్తిగా పరిష్కరించేందుకు, ప్రతి ఒక్కరినూ
సేవించేందుకు.

శ్రీమంతులు

14-02-2023
Sri Jagadgurur Satyanarayana

GSTIN : 37AAXFA9699N
A.S. AGRO INDUSTRIES
S. No. 241/1A, 241/2A, D. No. 9-87,
Prathipadu Road, G.RAGAMPETA,
Peddapuram Mandal

98853-29361
Managing partner
M/S A.S. Agro Industries
G. Ragampeta .

కర్మాగారముల దుమ్మును తగ్గించు ఆధార, ఆకాశవాణి,

అయ్యి,

ఆక్సిజన్ క్రిమిన్ కం. బెల్లూరి, 4048

మీ నేను G. రామమూలం (V) పద్మావతి మూ. లోని A.S. ఆగార
 మీ షాపులో నుండి ~~మీ~~ మీమారు ఇరు సలసలనుంచి ఏదీ
 చేయకున్నాను. నేను సూపర్ మార్కెట్ గా వున్నాను. ఈ A.S. ఆగార
 నుండి మీమారు 30 మంది ఏదీ చేయకున్నాను. ఈ షాపులో
 లో నువ్వులు కర్ర, అరబ్బి, బొంబాయి బియ్యం, వీటిని సూపర్ మార్కెట్ లో
 యున్నాను. కొంత మంది నుండి కంప్లెట్ మీకు, ఒకటి oil
 ప్యాక మీకు, అలాగే నుండి బియ్యం మీకు వచ్చి, బియ్యం pack
 చేసాము.

శ్రీధర్, 09.02.2023 న నేను దేవయం నం|| 600
 మీ షాపులోకి వచ్చినాను. నాతోవలన అంటరాని మీ సూపర్ మార్కెట్ లో
 కూడా వచ్చినాను. క్రింద వ్యాఖ్యలు సాయంత్రం H.R. ఆఫీస్
 పరిశీలించారు. నాకు, అంటరాని మీ Tank clean చేసి
 ఏదీ ప్రశ్నలు లేవు. సాయంత్రం కావడంతో
 దేవయం గంటలకు Tank cleaning తోనూ, షాపులో
 మీ షాపు, షాపులోకి వచ్చినా, నివారించుకున్నా వాటిని బయట
~~మీకు అంటరాని, అంటరాని మీకు సలసల మీకి~~
 ప్రశ్నలు లేవు. రెండు రోజులు 6:30 AM కి ద్వారానే
 మీకు, మీకు మీకు మీకు మీకు మీకు మీకు మీకు
 వచ్చినాను మీ మీకు మీకు మీకు మీకు మీకు మీకు
 సలసల మీకు clean చేస్తున్నాము. మీకు మీకు మీకు

x ఆక్సిజన్ క్రిమిన్
 09/02/2023

ಕವಾ ರನಿ ನೆನು ಆನಲುಸುರಿಕೆ ಏನಿವುಕ್ತಮಾಡಾ ನೆ
 ಪಕ್ಕಪಾಡುನು, ನೆನು ಸಾಮಿಕ್ಕ ತೊಲೆ ಪೆಟ್ಟೆಂಡು ತು
 ಓದಿರು 4 ಕೊಂ ಫ್ಯಾಕ್ಟ್ ಸುಂಗೆ ವೆಕ್ಕಾ, ಉಂತಕ ಒಫ಼ೀಷಿಯಲ್
 ಪೊಲೀಸಾ ಫಾನ್ ಪೆನೆ, ಲೈಕುತು ಕುರ್ತು ಒಡವಾಯರು,
 Urgent ಗಾ ಒಪ್ಪುಮನಿ ಸೆಪ್ಪುಪಾಡು, ನೆನು ಫ್ಯಾಕ್ಟ್ ಕೆಲೆ
 ವೆಚ್ಚಿನಕೆ, ಪೊಲೀಸಾ, ತೊಲೆಕೆ ತೊಲೆ ಒಡವಾಯನ ವೆಚ್ಚುನು
 ಕುಲೆತು ಕೆಸುಂಡು ತು ಉಂತಕ ಮುಡಿ ಲೆವೆಕೆ ಪೆಟ್ಟುಕನ,
 ವೆಚ್ಚುನು ಒಲೆತು ಕೆಲೆಕನ, ಆ ಪೊಲೀಸಾ ಸೆಪ್ಪುಪಾಡು ನೆನು
 ಪೆನೆ, ಪೆಟ್ಟುಕೆಲೆ ಒಪ್ಪುಪೆಟ್ಟುಕು welders ನೆಲ, Tare
 ಕೊಡ ಫಾಸಲ್ plate ಉ ಲೆವಾಯನ ತೊಲೆ ಒಪ್ಪು
 ಮನು ಒಲೆನು ಒಲೆತು ಕೆಲೆಕನ, ಮುಂತ ವೆಚ್ಚು
 bodies ಒಲೆತು ವೆಚ್ಚುನು, ಒಪ್ಪುಪಾಡು ನೆನು ತು ಒಡವಾಯ
 9 ಹೆಲೆಲಿ ಒಲೆಕನ, ಮುಂತ management ಕೆ phone ನೆನೆ
 ಸೆಪ್ಪುನು, ಪೊಲೀಸಾ ಒಲೆತು ಕೆಲೆ 5 ಸುರು ಪೊಲೀಸು ವೆಚ್ಚು
 ಒಪ್ಪುನು ವೆಚ್ಚುನು ವೆಚ್ಚುನು ನಾಕು ವಾಕೆಪೆಟ್ಟು ತೊಲೆ ಯವು
 ಮುಂತಾ ಒಡವಾಯನ ವೆಚ್ಚುನು ಒಲೆತು ತೊಲೆ ತು 20 ಕೆಲೆ
 ಕೆಲೆಕೆ 20 ಕೆಲೆಕೆ ತು ಸುರು ಒಡವಾಯರು, ಲೆವಾಯನ
 ಒಡವಾಯನ ವೆಚ್ಚುನು ನೆನು ಒಡವಾಯನು, ತು ನೆನು
 ಮುಂತಾ ನೆನು ನೆನು, ಒಪ್ಪು ಒಡವಾಯನು ತು

ಶಿಕ್ಷಣ

ಆರ್ಥಿಕ ಸಂವಹನ

09/02/2023

ನಂಪರ ಪೆಚೆ

A. 9400

A. S. A. 100.

ES09/30/10

Tank లో వున్న steel నిర్మాణ భాగాల, ఫైటరు

వస్త్రాలను, నిర్మాణ అంశాల ముదల పట్టాను

నిర్మాణ ముదల నేను ఎక్కడ చూస్తాను నా పనికై

సాగర్ ఎక్కడెక్కడ వున్నాడు. నేను Tank పై భాగాల

ఉన్న మూలాలను గురించి వాస్తవిక స్థితిని చూస్తాను

నెను అంటుంది. వనక వున్న సాగర్ తండ్రికి లాగు బాబాయి

నెను నేను అంటాను, నేను లాగు వాడుని ప్రయత్నించాను

గానీ, నూనె వల్ల నా నేతి లో నుండి రెండు నెయ్యి ఇది

చేశాయి, గెను కొంత మళ్ళి తోలుతారు' నేను, Tank కిందకు

వచ్చి, కొంత వున్న మిల్లన్న, సాగర్ రామారావుని పిల్వారు

రామారావు వెంటనే Tank లోకి వెళ్ళాడు, రోజు గెంకరి ఉత్తర

గెంకరుగా ముఖం సాగర్ తాను అరుగులు లోపలికి వెళ్ళారు.

అప్పుడు గురికి రావటం లేదు" తర్వాత రాగా రెన్నే Superheater,

Gas cylinders తప్పినా; Tank కింద భాగాల లో

నేలైనాడు. కొంత భాగాల లో నేను, లోను వున్న వాళ్ళని,

గురించి లాగాడు, ఫైటరు తో సరికి అప్పుడు గురికి లేదు.

నాచు తెరిసి ఇది యాదాకము. నేను దుగ్గ లో నేరిన తరువాత,

ఈ Batch కి ఇక ముట్టముదల సాగర్ Tank clean

నెయ్యిలును, నాచు తోగుతు గెలుకా. ~~అప్పుడు~~

వేయనము ప్రారంభం, ఇక నేను మనస్ఫూర్తిగా వెళ్ళిన

వాళ్ళలము, అప్పుడి బలములము లేదు.

74

శ్రీధర్



(7569611100)

GOVERNMENT OF ANDHRA PRADESH
FACTORIES DEPARTMENT

From:

D. Radha Krishna, M.Tech,
Deputy Chief Inspector of Factories,
Kakinada.

To:

S. Satyannarayana,
S/o. Satyannarayana,
Managing Partner
M/s. A.S Agro Industries (lessor)

S. Tulasidhara Rao,
S/o. Satyannarayana,
Managing Partner,
M/s. Ambati Subbanna & Co. oil firm (lessee)

G.Ragampeta (V)
Peddapuram (M),
Kakinada District.

File No: INSFAC-INSP0IOF(SCN)/3/2023-JA(C1)-IF-KKD, Dated: -02-2023.

Sir,

Sub:- Factories Act,1948 and A.P.Factories Rules,1950 – Non-Compliance of certain provisions-M/s A.S Agro Industries (lessor)-M/s. Ambati subbanna & Co. And oil Factory, (lessee), G.Ragampeta (V), Peddapuram (M), Kakinada District– Show Cause Notice – Issued.

Ref:- Inspection Order No. R.No.112217/2023, dated: 13-02-2023

Please show cause in writing within a week of receipt of this notice, why prosecution should not be taken against you for non-compliance of the provisions of the above Act and Rules, as detailed in the Inspection Order cited above.

Encls: Inspection Order.

o/c


Deputy Chief Inspector of Factories,
Kakinada.

OFFICE OF THE DEPUTY CHIEF INSPECTOR OF FACTORIES, KAKINADA.

R.No.112217/2023.

Dated: -02-2023.

INSPECTION ORDER OR NOTICE

**Factories Act, 1948 and A.P. Factories Rules, 1950
And the Government notification issued thereon.**

Sir,

Upon a recent inspection of your factory on 09-02-2023 by Deputy Chief Inspector of Factories, Kakinada along with Inspector of Factories, Rajahmundry circle and Inspector of Factories, Kakinada-I Circle, it was found to the extent indicated below that certain provisions of the Act, and Rules are not being carried out.

The orders below are issued or repeated from previous order without prejudice to any action that this office may take for non compliance with the provisions of the Act and Rules thereunder.

Yours faithfully,


**DEPUTY CHIEF INSPECTOR OF FACTORIES,
KAKINADA.**

To

S. Satyannarayana,
S/o. Satyannarayana,
Managing Partner
M/s. A.S Agro Industries (lessor)

S. Tulasidhara Rao,
S/o. Satyannarayana,
Managing Partner,
M/s. Ambati Subbanna & Co. oil Firm (lessee)
G. Ragampeta (V)
Peddapuram (M),
Kakinada District.

1. **Section 2m(i):-** The premises M/s. A.S Agro industries situated at Sy.No. 241/1 A, 241/2A, 242/1 & 242/2, G. Ragampeta (V), Peddauram(M) where in manufacturing activity of cleaning of sesame and filling of sesame oil into bottles is being carried on with an installed motive power of 195 HP and employing 28 workers on 08/02/2023 constitutes a factory as defined under section 2m(i) of the Factories Act 1948.
2. **Section 6 and Rule 4(1)&(6):-** Failed to obtain a valid license from the Inspector of Factories, Rajahmundry though manufacturing process in the premises is being carried out since 2021.
3. **Section 6 and Rule 3(1)(b):-** Failed to get prior permission in writing approving the plans from the Director of Factories, AP, Vijayawada for installing the following machinery.
 - 1) Oil Storage tanks -11 Nos.
 - 2) Destoner and siever- each 2 No.
 - 3) Oil filling machinery-3 Nos.
 - 4) Sesame washing machines-2 Nos.
 - 5) Elevators-11 Nos.
 - 6) Installed solar panels of installed capacity 179.76 KW towards East of the premises.
4. **Section 6 and Rule 3A(6):** Constructed the factory and taken it into use which is not in accordance with plans approved by the Director of Factories, AP, Hyderabad vide letter No-D.Dis D2 / KDA-II / 21238 / 12 Dt:01-01-2013 to the extent indicated below
 - a) Plans approved with a clear gap of 10 meters (open to sky) between Shed-1 and A.C sheet godown-1, where as this gap is closed by constructing walls towards North and South and open to sky closed with Galval sheets
 - b) Plans approved without lean to roof extension towards East of the godown No.1 where as a closed lean to roof varandah type extension was made and installed 2 No sesame washing machines of each 15 HP in this extension.
5. **Section 7A(2) read with Section 36 Rule 59:-**
 - I. Failed to provide man hole cover of adequate size to the bottom of the edible oil storage tank of size 7.6 mt x 3mt located towards west of the factory.
 - II. Failed to take measures to remove the toxic gases or fumes that are likely to be present inside the edible oil storage tank(confined space) while allowing the workers inside
 - III. Failed to obtain a certificate in writing from a competent person

confirming that the space is free from dangerous gases or fumes while allowing the workers inside the tank.

- IV. Failed to provide suitable breathing apparatus to the workers while allowing them inside the tank.
- V. Failed to tie a rope securely around the waist of the workers the free end of which is held by a person by standing outside the tank so as to pull out the inside workers if they are in danger.

Consequently, On 09.02.2023 at about 07.00AM two workers Sri Vetchangi Kiran and Sri Vetchangi Sagar were entrusted the work of cleaning an empty oil storage tank of size 7.5 mt X 3.0 mt located towards West of the Factory. Accordingly these two workers entered the tank from top man hole cover of size 60 cm by a vertical steel ladder laid inside the oil tank for cleaning the sludge settled at the bottom of the tank. While cleaning for about five to seven minutes, the two workers reportedly experienced irritation of eyes and throat and also breathlessness and attempted to come out of the tank through the same steel ladder as no other opening has been made at the bottom. In this attempt Sri Kiran came out of the tank with great difficulty and Sri Sagar following Mr.Kiran, almost reached to top of the tank but again fell inside the tank due to exposing to toxic fumes. In order to rescue Mr.Sagar, six other workers were allowed one after the other into the tank and all the seven workers died inside the tank due to Asphyxiation.

The details of the deceased persons are as follows.

- a. Vetchangi Krishna Rao S/o Bonjanna, Age-36 years
- b. VetchangiNarsinga Rao S/o Gundanna , Age- 40 years
- c. Vetchangi Sagar Age- 23 years
- d. Kattamuri Jagadeesh , S/o Paidiraju Age- 25 years
- e. Korra Rama Rao, Age-44 years
- f. KurtadaBonjanna Age- 36 years
- g. Yallmilli Vijaya Durga Prasad,S/o Nookaraju Age- 27 years

The above accident could have been averted had the above safety measures been taken.

This is irregular.

6. **Section 88 and Rule 96:** Failed to inform to the Deputy Chief inspector of Factories, Kakinada and Inspector of Factories, Rajahmundry about the fatal accident that occurred in the factory on 09-02-2023 resulting in death of seven workers with in the stipulated manner and time.

This is irregular.

7. **Section 32:-**Failed to provide D-rings to the ladders leading to the top of the oil storage tanks located to west side of the factory shed.
8. **Section 32 read with Section 41 Rule 61 F(1) :-**Replace the present ladder inside the oil filling section with approach from mezzanine floor to the top of the oil storage tanks.
9. **Section 21(1)(iv)(b):-** Failed to provide secure guards to the belt drives of sesame washing machines-2Nos.
10. **Section 41 and Rule 61B(24) :-** Failed to provide rubber mat on floor at power panel boards.
11. **Section 38 and Rule 61:-** Failed to provide standard fire hydrant system with 8kg / cm² water pressure with adequate number of hydrant points, independently operated fire pumps and adequate water storage in the premises.
12. **Section 41 and rule 61 B(4):-** Failed to provide earth leakage circuit breakers in all the Distribution boards of the factory.
13. **Section 7A(2) and read with Section 38 and Rule 61(9)(d):-** Failed to provide secondary exit to the mezzanine floor inside the oil filling shed.
14. **Section 13 (2) and Rule 17(6) :-**Failed to provide ridge roof ventilator to the gable roof sheds.
15. **Section 13 (2) and Rule 17(7):-**Improve the ventilation in the factory by removing
- 1) The lean to roof laid in between the two machinery halls.
 - 2) The wall constructed towards East of the washing machine shed.
16. **Section 41 and Rule 61F(2):-** Failed to construct a dyke wall surrounding to all the oil storage tanks.
17. **Section 36 and Rule 59:-** Failed to provide effective means of egress of required size at the bottom portion of the tanks with a man hole, which may be rectangular (not less than 16"x12"), oval (not less than 16"x12") or circular(not less than (16" diameter) in shape to all the oil storage tanks.
18. **Section 54 read with Section 56 :-** Failed to restrict the daily working hours of the following workers to 9 hours per day and instead, they were required to work for 12 hours per day.

This is irregular.

Sl.No.	Name of the Worker	From	To	Working Since
1	V.Narasinga Rao (Contract Worker)	6.00 A.M	18.00 PM	30.01.2023
2	V.Krishna Rao (Contract Worker)	6.00 A.M	18.00 PM	30.01.2023

3	V.Kiran (Contract Worker)	6.00 A.M	18.00 PM	30.01.2023
4	V.Sagar (Contract Worker)	6.00 A.M	18.00 PM	30.01.2023
5	K. Raju (Contract Worker)	6.00 A.M	18.00 PM	30.01.2023

This is irregular.

19. **Section 83 Rule 87 read with 102-A** :- Failed to produce the record of leave with wages in respect of all the workers working in the factory.

Notes :-

1. From 10.30 A.M. on 09-02-2023.
2. Working
3. Mfg: Cleaning of sesame and filling of sesame oil into bottles.
4. 28 workers on 08-02-2023.
5. Show Cause notice issued to the Occupier cum Manager.